

Name of Corporate Debtor: Bodhtree Consulting Limited

Date of Commencement of CIRP: 20.02.2023

List of Creditors as on: 21-03-2023

Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons))										
Sl. No.	Category of Creditor	Summary of Claims		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks if any
		No. of Claims	Amount	No. of Claims	Amount of claims admitted	% Share in Total Amount of Claims Admitted				
1	HDFC Bank	1	144803727.14	1	79991630.14	11.81	58746500.00	6061500.00	4097.00	Note 1
	Total	1	144803727.14	1	79991630.14	11.81	58746500.00	6061500.00	4097.00	

Note 1:

1. Bank Guarantees (un-invoked) are to an extent of Rs 6,48,08,000/-

In the above, Guarantees to an extent of Rs 60,61,500/- are expired and hence Rejected

Balance Guarantees (Unexpired and uninvoked guarantees) are shown as Contigent Claims

2. BBG-WG Term Loan Document/Statement for Rs 4097/- are not provided. Hence the Verification is pending